

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

**Most
Urgent**

To

The All Principal District & Session's Judges,
J&K State

NO:- 56659-73/STB Dated :- 03/02/2018
Subject :- Writ petition (C) NO 699/2016 titled Ashwani Upadhya Vs.
Union of India

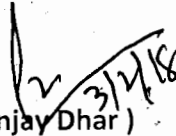
Sir,

Kindly furnish the below mentioned requisite information, the
detail of the same is as under :-

S.No	Question	Reply
1.	The details of the Criminal Cases lodged between 2014 and 2017 against any present or former Member of Parliament or Legislative Assembly	
2.	Total Disposal from 2014 to 31.12.2017 of such cases.	

The requisite consolidated information of your court and
Courts Subordinate to you may be sent to this registry by or before
05.02.2018 by Fax NO:- 0191 2539896 so that the same is furnished to the
Supreme Court of India, New Delhi.

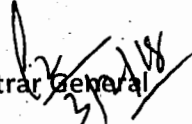
Yours faithfully,


(Sanjay Dhar)
Registrar General

No- 56659-73/STB

Dt- 03/02/2018

Copy forwarded to Incharge NIC, High Court of J&K, Jammu for uploading
the same on High Court Web site .


Registrar General